

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 59

CP (IB) No. 47/Chd/Pb/2023  
Under Section 95, IBC 2016

**In the matter of:-**

Intec Capital Ltd

...Petitioner

Vs.

Prem Rani

...Respondent

**Present:** None for the Petitioner.  
Ms. Manish, Advocate, Proxy counsel for Mr. Aalok Jagga, Advocate for the Respondent-Personal Guarantor.

Affidavit of service has been filed vide Diary No. 00263/2 dated 23.05.2023. The same is taken on record.

A date is requested by learned counsel proxy counsel for the personal guarantor for filing reply/objection. Let the same be file within four weeks with a copy in advance to the counsel opposite. List on 30.10.2023.

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical)**

August 22, 2023  
PKA

**Sd/-**

**(Harnam Singh Thakur)  
Member (Judicial)**